

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 21.11.2022 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App AT) (CH) (Ins) No. 406/2022 & IA No. 988 & 989/2022	Malka Naveen Kumar Vs Indian Renewable Energy Development Agency Ltd.	M/s. Ashwin Shanbagh Mr. Himanshu Parmar S	
2	Comp App (AT) (CH) 111/2022 & IA No. 999 & 1000/2022	Sarah Qureshi Vs GB Bakers Industries Pvt. Ltd. & 7 Ors	Mr. TK Bhaskar	M/s Menon Caveator

For Directions

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	IA No. 837/2022 (Adv. Hg) in Comp App (AT) (CH) No. 44/2021	Chalasan Udaya Shankar Vs M/s Lexus Technologies Pvt. Ltd.	Mr. PBA Srinivasan M/s. SM Kothai Mutthu Meenal	M/s Sethu Ramarao & Mr. Avinash Krishnan Ravi- R1 to R4

For Hearing (Part Heard)

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No.142/2022 & IA No. 328, 329, 517 & 518/2022	Nirej Vadakkedathu Paul & Ors Vs. Sunstar hotels and Estates Pvt Ltd & Anr WITH	Mr. Arun C Mohan	Mr. Parthasarthy- R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2
5	Comp App (AT) (CH) (Ins) No.174/2022 & IA No. 399/2022	Padrone Marketing Pvt Ltd Vs. Sunstar hotels and Estates Pvt. Ltd. & Anr.	Ms. Deepika Murali	Mr. Parthasarthy- R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2

For Hearing

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA (AT) No. 70/2021 (Comp App (AT) No. 220/2020)	360 Realtors LLP Vs GM Infiniti Dwelling (India) P Ltd	Mr. Vaibhav Mahajan Ms. Srishti Girdhar	Mr. SP Singh Chawla

7	TA No. 73/2021 (Comp App (AT) No. 146/2020)	Ammana Bio Pharma Ltd & Ors Vs B. R. Jayaram & Anr	Mr. Mithun Shashank Mr. Rajashekar Rao Salvaji	Mr. Y Suryanarayana- R1 Mr. Sanjib Kumar Mohanty- R2
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For Admission (After Notice)

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 385/2022 & IA No. 915 & 916/2022	M/s. GVK Energy Ltd. & Anr. Vs Axis Bank Ltd. & Anr.	Mr. Anant Merathia	Ms. Aparna Ravi, Mr. Soundararajan- R1
9	Comp. App (AT) (CH) (Ins) No. 23/2022 & IA No. 48/2022	Nish Elgha Technologies P Ltd Vs Hindustan Newsprint Ltd & Anr	Mr. Sandeep Gopalakrishnan	Mr. PV Vinod - R2
10	Comp App (AT) (CH) (Ins) No. 347/2021 IA No. 719,720,721, 722/2021 & 1002/2022	Central Board of Trustees Vs Rajendran Resolution Professional Bristo Foods Pvt Ltd.	Mr. K. Ramu Mr. R. Vishnu	Mr. PV Vinod Mr. Vipin Warriar
11	Comp App (AT) (CH) (Ins) No 310/2022 & IA No 650/2022	Maharashtra Seamless Ltd Vs V. Venkatachalam & 8 Ors	Mr. Thriyambak J Kannan	M/s J Sagar Associates- R3

For Hearing

S No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	Comp App (AT)(CH)(Ins) No. 33/2021 & IA No. 78, 79 & 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of M/s. Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman - R2
13	Comp App (AT)(CH)(Ins) No. 36/2021 & IA No. 83, 84 & 85/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Pvt Ltd & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj- R1 Mr. R. Sivaraman - R2
14	Comp App (AT) (CH) (Ins) No.318/2021 & IA No. 663/2021	M/s. Sitalakshmi Mills Vs M/s. Solingar Textiles Limited	Mr. Niraj Kumar Singh	Mr. Ravi Rajagopalan
15	Comp App (AT)(CH) No.35/2021 & IA	M/s Anuragha Poultries & Breeders P Ltd & 7 Ors Vs Mrs. Padmavathi & 4 Ors	M/s AK Mysamy & Associates	Mr. V. Srinivasan- R1 Ms. GS. Dhanalakshmi -R2

	No.463, 464/2021 & 145/2022			
16	Comp App (AT) (CH) (Ins) No. 155/2021& IA No. 312,313,314 & 358/2021	Agarwal Structure Mills Vs Rajesh Chillale	Mr. Gaurav Gupta & Mr. Sanchari Chakraborty	Mr. VVSN Raju
17	Comp App (AT) (CH) (Ins) No. 296/2021 & IA No.628 & 629/2021	Bank of Baroda Vs BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors	Mr. Pankaj Vivek	Mr. T.K. Bhaskar- R1 Mr. Y. Suryanarayana Mr. P Giridharan- R3
18	Comp App (AT) (CH) (Ins) No.234/2022 & IA No.501 & 502/2022	Srinivas Reddy Yadiki Vs Ardee Hi-Tech Pvt Ltd & Anr	Mr. Y Suryanarayana	Dr. SV Rama Krishna-R1 Ms. Sistla Manjula

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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